

(16)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27/07/18


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/744/ (IB)/CB/2018  
NAME OF THE PETITIONER(S) : M.K. SONS ENGINEERING PVT LTD  
NAME OF THE RESPONDENT(S) : EASUN REYROLLE LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Jee TK Bhaskar  
Shwetha Vasudevan

Counsel for  
Respondent



2. B. Dhanraj -

u k o.c -



**ORDER**

Counsel for both the parties are present and submitted that the settlement talks are in progress and prayed for time to report the outcome of the same. At request, time is enlarged. Put up on 17.08.2018 at 10.30 A.M.

ghk

-scf-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)